

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 755/2024

**IN THE MATTER OF:
Tribunal on its own motion**

Versus

State of Rajasthan & Ors.

MEMO OF PARTIES (As per order dated 10.01.2025)

Tribunal on its own motion

Versus

1. State of Rajasthan

Through Additional Chief Secretary/ Principal Secretary,
Environment Forest and Climate Change, Jaipur, Rajasthan
Email: rocz.lko-mef@nic.in/ rorpcb.jaipur@gmail.com
csraj@rajasthan.gov.in/cs-rajasthan@nic.in

Respondent No. 1

2. Ministry of Environment, Forest and Climate Change

Through its Secretary
Government of India
Jorbagh Road, Lodi Colony, New Delhi- 110003.
E-mail- secy-moef@nic.in

Respondent No. 2

3. Ministry of Environment, Forest and Climate Change

State of Rajasthan
Through its Principal Secretary/ Additional Chief Secretary,
A-209 & 218, 'Aranya Bhawan',
Mahatma Gandhi Road, Jhalana Institutional Area,
Jaipur, Rajasthan- 302004.
E-mail- rocz.lko-mef@nic.in

Respondent No. 3

4. Rajasthan State Pollution Control Board

Through Member Secretary,
4, Institutional Area, Jhalana Dungari,
Jaipur, Rajasthan- 302004
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Respondent No. 4

5. District Magistrate, Shahapura

State of Rajasthan, Near Ramniwas Dham,
Shahapura, Bhilwara, Rajasthan- 311404
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Respondent No. 5

6. Ashu Singh Bhati

Son of Magan Singh Bhati,
Resident of 45, Pachim Vihar, Vaishali Nagar, Jaipur- 302021

Respondent No. 6

7. Central Pollution Control Board

Parivesh Bhawan, east Arjun Nagar, New Delhi-110032
Email: mascb.cpcb@nic.in

Respondent No. 7